



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

NCLT10

11.03.2020

CASE TRANSFERRED TO NATIONAL COMPANY LAW TRIBUNAL, KOCHI

1. C.P.39/2015  
& CA 1/2015(CA 667/2015)

SMT.SATHYASHREE PRIYA.E  
SRI.LAKSHMINARYANAN.K/  
SMT.M.A.ZOHRA SC.KELTRON  
GOVERNMENT PLEADER

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